REGISTERED

CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

Commercial Complex(BDA) Indiranagar Bangalore - 560 038

Dated : 11 APR 1988

Misc APPLICATION NO 2 /88
in Review Application No. 4/88 (O.A. No. 1885/86(T))
W. P. NO.

Applicant

To

Shri K. Vaidyanathan

V/s

Respondent

The Secy, M/o Communications, New Delhi & 2 Ors

1. Shri K. Vaidyanathan Q-166, R.B.I. Quarters Besant Nagar Madres - 600 090

Subject : SENDING COPIES OF ORDER PASSED BY THE BENCH

DEPUTY REGISTRAR
(JUDICIAL)

Encl : As above

Tribunal Bangalore Bench, Bangalore

ORDER SHEET of 198 **6**

Fire Application No.....

Respondent

Secretary, 410 Committe tion

Advocate for Respondent

Orders of Tribunal

Applicant

K. Vaidyanathan

Advocate for Applicant

Pourt in Reeson

Date

Office Notes

(KSP)VC/(PS)M(A)

APRIL 6,1988.

oxen

Case called. Applicant is absent. In his letter dated 31-3-1988 addressed to the Registrar of this Tribunal, the applicant has stated that he does not require a notice of hearing and an opportunity of oral hearing. In this view, we have examined the papers.

In his application the applicant is seeking a review of an order made in a Review Application. any doubt, a second review application is not maintainable under the Administrative Tribunals Act, 1985 the Rules made thereunder and the Code of Civil Procedure. On this short ground itself, liable to this application is rejected. We, therefore, reject this application without notice to the



TRUE COPY

CENTRAL ADMINISTRATIVE TRIBUNAL

BANGALORE

WICE-CHAIRMAN. 11485

respondents.